

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No.119 of 2016 (CP 23 of 2015)

**Coram: MANORAMA KUMARI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2020**

Name of the Company: Dhiren Pratapmal Bhandari
V/s
DB Shapriya Construction Ltd & Ors

Section: Section 397-398 of the Companies Act 1956.

ORDER

Learned Counsel Mr. Sudhir M Mehta appeared for the Petitioner.

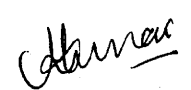
No one appeared for the Respondent.

List the matter on 06.01.2021

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 23rd day of November, 2020

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**(MANORAMA KUMARI)
MEMBER (JUDICIAL)**